

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 11.08.2017.

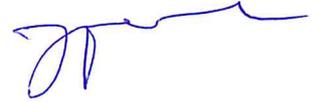
PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 89/2012	TP 40/16	Clarification	397/ 398	Hari Prasad P. Varda & Another Vs Vector NDT Technologies Pvt. Ltd. & 4 Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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	K.P. Bopanne.	Respondent	
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H.P. Varda



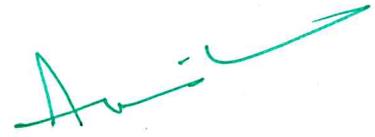
The matter is listed today for clarification. Counsel for R-4 is present. Petitioner is present in present. *Person*,

Orders are not yet completed. Orders to be passed.

List on 17.08.2017.



MEMBER (J)



MEMBER (T)